

SLP(Crl.)No. 3294 OF 2001
ITEM No.6

Court No. 4

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3294/2001

(From the judgement and order dated 26/02/2001 in MCRLC 1869/00
of The HIGH COURT OF M.P AT GWALIOR)

STATE OF M.P.

Petitioner (s)

VERSUS

RAMAVTAR & ORS.
(Office Report on default)

Respondent (s)

Date : 18/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s)

Mr. B.S. Banthia,Adv.

For Respondent (s)

Mr. Rohit K. Singh,Adv.
Mr. Satish K Agnihotri,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

Four weeks' time is prayed, for complying with the
office report.

List after four weeks.

.SP1

(N.K. Goel)
Court Master

(H.K. Bhatia)
Court Master